

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : Sri Padmabalaji Steels Pvt Ltd

**MAIN PETITION NUMBER** : TCP/363/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/2147(CHE)2023  
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**ORDER**

Ld. Counsel Shri. M.S. Viwanathan for the Applicant.

Ld. Counsel Ms. Dhanya Dheekshitha for the Respondent No.  
1 and 2.

Ld. Counsel Shri. V. Manivannan for the Respondent No. 3.

Reply of Respondent No. 3 is already on record.

Ld. Counsel for Respondent No. 1 and 2 seeks and is granted  
two weeks time to file Reply and serve copy on the Counsel for the  
Applicant.

Rejoinder if any, be filed within a week there after.

List the application for hearing on **05.03.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**

MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**

MEMBER (JUDICIAL)